

22

**NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/07/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL**

**APPLICATION NUMBER** :

**PETITION NUMBER** : CP/470/ (IB)/CB/2017

**NAME OF THE PETITIONER(S)** : K. BIJJU & 4 ORS

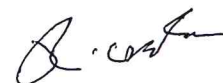
**NAME OF THE RESPONDENT(S)** : MADAPPURA CHITS & KURIES PVT LTD & ORS

**UNDER SECTION** : 7 RULE 4 OF INSOLVENCY & BANKRUPTACY CODE 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

R. V. E. P. S. 19 92 03 02/13 0013.

Padmanabha  
K. Anantha



**ORDER**

Counsel for applicants present and submitted that he is filing a memo to withdraw the petition ~~and~~<sup>to</sup> file afresh. In view of the above, the petition is dismissed as withdrawn. The file may be consigned to record after due process of completion.

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)